



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,4th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/724/2021 WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1262/2021 WITH LCR, FIXED	AMISA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1079/2021 in WP(C)/1262/2021	AMISA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/1581/2021 WITH LCR, FIXED	FATIMA BIBI @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 04/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2699/2021 B/O	RAJ KUMAR BAJAJ Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	
2	WP(C)/2976/2021 FIXED	DULUMONI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANAR	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/2977/2021 FIXED	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1076/2021 in WP(C)/2977/2021	TOWAJUDDIN AHMED Versus ARMINA BEGUM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, REVENUE
4	WP(C)/2983/2021 B/O (PDF COPY)	M/S HARISONS INDUSTRIES Versus THE OIL INDIA LTD. AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, OIL
5	WP(C)/2985/2021 B/O (PDF COPY)	PROF. RANJIT TAMILI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI MS U SHARMA	GA, ASSAM SC, DIB. UNIVERSITY
6	WP(C)/2987/2021 B/O (PDF COPY)	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	SC, FISHERY SC, AFDC
7	WP(C)/2988/2021 B/O	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/2990/2021 B/O	MUKUL KRISHNA MISRA Versus THE STATE OF ASSAM AND 3 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	SC, EDU
<u>ADMISSION</u>				
9	WP(C)/2670/2021 FIXED	BIREN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1134/2021 FIXED	KOSTERWEL JYRWA Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. J ISLAM	PP, ASSAM
2	Bail Appln./1155/2021 B/O	RAYEIJ UDDIN @ RAIZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
3	Bail Appln./1161/2021	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
4	Bail Appln./1168/2021 FIXED	KOSTERWEL JYRWA Versus THE STATE OF ASSAM	MRS. P GOSWAMI MS N SAIKIA	PP, ASSAM
5	Bail Appln./1169/2021 B/O	MD. FAJAL ALI @ FAJAL MATBOR Versus THE STATE OF ASSAM	MR H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
6	Bail Appln./1181/2021 B/O	SRI BIBEK DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA	MR. A CHAMUAH (FOR INFORMANT) MR. S D ROY (FOR INFORMANT) PP, ASSAM MR. R K NATH (FOR INFORMANT)
<u>MOTION</u>				
7	AB/1442/2021 B/O	SHRI NAREN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR. A R SHOME	PP, ASSAM
8	AB/1513/2021 B/O	MD. SAFIUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	AB/1520/2021 B/O	SANJAY SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY	PP, ASSAM
10	AB/1521/2021 B/O	SHAHEB KHAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
11	AB/1556/2021	SADDAM ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

12	AB/1558/2021	ABDUL AJJ @ ABDUL AZID Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1095/2021 FIXED	SABUR ALI @ ABDUS SOBUR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
14	Bail Appln./1121/2021 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
WITH				
15	AB/1462/2021	IMRAN HUSSAIN AND 2 OTHERS Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/312/2021 B/O	ASMAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE	PP, ASSAM
17	AB/1246/2021 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
18	AB/1259/2021 FIXED	FORIZ UDDIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
19	AB/1287/2021 FIXED	AINUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
20	AB/1336/2021 FIXED	SANJEEP DAS Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
21	AB/1351/2021 FIXED	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	Bail Appln./933/2021 B/O	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./1040/2021 FIXED	DEBANANDA PAUL Versus THE UNION OF INDIA	MR. S CHETIA MR. J P MORE	SC, NCB
3	Bail Appln./1128/2021 B/O (PDF COPY)	ALAKESH DEKA AND ANR. Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
4	Bail Appln./1152/2021 B/O (PDF COPY)	MD. DIN ISLAM Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
5	Bail Appln./1176/2021 B/O (PDF COPY)	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
<u>MOTION</u>				
6	CrI.Pet./339/2021 FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS
7	CrI.Pet./341/2021 B/O (PDF COPY)	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
8	CrI.Pet./342/2021 B/O (PDF COPY)	JAHANGIR ALOM SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./599/2021 FIXED	EVANCHANS LYNGKHOI Versus THE STATE OF ASSAM	MS P AGARWAL MR. M J GOGOI MS A HANDIQUE MR. B SONOWAL	PP, ASSAM
10	Bail Appln./850/2021 WITH CASE DIARY, FIXED	MD ALI HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR E AHMED MR. R A CHOUDHURY	PP, ASSAM

11	Bail Appln./1010/2021 FIXED	BIMALA KALITA Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
12	Bail Appln./1124/2021 FIXED	JAHURUDDIN ALI @ BILLAL AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

BAIL HEARING

13	AB/1376/2021 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
14	AB/1406/2021 FIXED	DIMBESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
15	AB/1418/2021 FIXED	TRIDEEB BORA AND ANR. Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
16	AB/1419/2021 FIXED	WAKIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN	PP, ASSAM
17	AB/1448/2021 FIXED	JAMIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR H RAHMAN MS P AGARWAL	PP, ASSAM
18	AB/1465/2021 FIXED	RUPKOWOR KOLITA @ RUPKWOR KALITA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
19	AB/1483/2021 FIXED	RUPAM BORDOLOI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

ORDERS

20	I.A.(CrI.)/264/2021 B/O in AB/1361/2021 WITH AB/1361/2021	APU SARMAH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
		APU SARMAH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1180/2021 B/O (PDF COPY)	RABIUL HAQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED	PP, ASSAM
2	Bail Appln./1182/2021 B/O (PDF COPY)	SAMSUL HAQUE @ DANGAR BABU @ NAGA Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
3	Bail Appln./1183/2021 B/O (PDF COPY)	ISWAR NATH CHOUDHOURY Versus THE STATE OF ASSAM	MR. S SHARMA MS D DAS	PP, ASSAM
<u>MOTION</u>				
4	AB/1347/2021 B/O	UTPAL CHUTIA @ DHAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
5	AB/1450/2021 B/O	MD ASADUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
6	AB/1467/2021 B/O (PDF COPY)	NABIJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1055/2021 FIXED	MRIDUL BORO Versus THE STATE OF ASSAM	MR. A PAUL MD. M ALI	PP, ASSAM
8	Bail Appln./1058/2021 (PDF COPY), FIXED	MD. IJAJUL HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
9	Bail Appln./1107/2021 (PDF COPY), FIXED	SAMIUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
10	Bail Appln./1120/2021 (PDF COPY), FIXED	MRITUNJOY THAPA @TIKU Versus THE STATE OF ASSAM	MR D C NATH	PP, ASSAM

BAIL HEARING

11	AB/749/2021 FIXED	MAHMUDUL HASSAN Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
12	AB/1225/2021 FIXED	JAYANTA SHARMA Versus THE STATE OF ASSAM	MR. D SARAF MR P AGARWAL	PP, ASSAM
13	AB/1315/2021 FIXED	NITUMONI SINGHA Versus THE STATE OF ASSAM	MR. A CHAMUAH MR P K BASU	PP, ASSAM
14	AB/1327/2021 FIXED	MILON BHUYAN @ MILAN BHUYAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
15	AB/1332/2021 FIXED	MAZNUT ALI AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
16	AB/1338/2021 FIXED	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
17	AB/1340/2021 FIXED	SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
18	AB/1350/2021 FIXED	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
19	AB/1362/2021 B/O	JITUPON DUTTA Versus THE STATE OF ASSAM AND ANR	MR B HAZARIKA MR M RAHMAN	PP, ASSAM
<u>ORDERS</u>				
20	I.A.(CrI.)/46/2021 FIXED in CrI.A./21/2021 WITH CrI.A./21/2021	PHULENDRA KALITA Versus THE STATE OF ASSAM.	MR Z KAMAR MR M I NEOG	PP, ASSAM
		PHULENDRA KALITA Versus THE STATE OF ASSAM.	MR Z KAMAR MR M I NEOG	PP, ASSAM
21	CrI.Pet./337/2021 FIXED	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021